

(c) to (e) TRAI in its recommendations on "spectrum Management and Licensing Framework" dated 11th May 2010 has recommended that the limit on spectrum to be assigned to a service provider will be 2X8MHz for all service areas other than in Delhi and Mumbai where it will be 2X10MHz. The above recommendations are under consideration by the Government.

Incentives to service providers for increasing mobile coverage

1302. SHRI A. ELAVARASAN: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether DoT proposes to offer incentives that include some kind of subsidy to service providers for increasing mobile coverage area;

(b) if so, the details thereof;

(c) whether TRAI had recommended that the service providers who had covered half of the habitations in their licenced area with population of 500-2000, should get a reduction of 0.5 per cent in the annual licence fee and those who have covered all habitations should get two per cent off;

(d) if so, the details thereof;

(e) whether DoT accepted the recommendation of TRAI; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) to (f) Sir, Telecom Regulatory Authority of India (TRAI), in its recommendations dated May 11, 2010 on 'Spectrum Management and Licensing Framework', has *inter-alia*, recommended that:

"Those licensees who have covered 50% of the habitations with a population of 500-2000 be given a reduction of 0.5% in the annual licence fee. And those licensees who have covered 100% (90% & above to be treated as 100%) of the habitations with a population of 500-2000 should be given a 2% discount in the annual licence fee."

No final decision has been taken by the Government on the above recommendations of TRAI.

E-governance of services

1303. SHRI SHADILAL BATRA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state: